

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 43/RP/2017 in Petition No. 67/TT/2015**

- Subject** : Review Petition No. 43/RP/2017 seeking review of order dated 31.8.2017 in Petition No. 67/TT/2015.
- Date of Hearing** : 18.5.2018
- Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Assam Electricity Grid Corporation Limited and 80 others
- Parties present** : Ms. Rhea Luthra, Advocate, PGCIL  
Ms. Swapna Seshadri, Advocate, PGCIL  
Shri R. B. Sharma, Advocate, BRPL  
Shri Varun Shankar, Advocate, TPDDL  
Shri Abhishek Upadhyay, Advocate, TPDDL  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Rakesh Prasad, PGCIL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Ms. Manju Gupta, PGCIL

**Record of Proceedings**

The learned counsel for PGCIL sought one week time to file rejoinder to the reply filed by MP Power Management Company Limited and BRPL in the matter.

2. The Commission directed to list the matter on 5.6.2018.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

